

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO.1348
TO BE ANSWERED ON 9TH FEBRUARY, 2022**

RATION DISTRIBUTION IN TELANGANA

1348. SHRI UTTAM KUMAR REDDY NALAMADA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the total number of BPL families being supplied ration by the Union Government in Telangana;**
- (b) the total quantity of ration being supplied by the Government in Telangana;**
- (c) the month-wise quantity of various ration items supplied to ration card holders in Telangana from 1st March 2020 to 1st January 2022;**
- (d) whether the Government is aware that rice being supplied to BPL families in Telangana is of very poor quality and if so, the details thereof;**
- (e) the measures being taken by the Government to improve the quality of rice being supplied to BPL families in Telangana under the food distribution scheme; and**
- (f) the other items of ration other than rice being supplied to BPL families under the food distribution scheme in Telangana?**

**A N S W E R
THE MINISTER OF STATE CONSUMER AFFAIRS, FOOD AND
PUBLIC DISTRIBUTION
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): As per the provisions of the National Food Security Act, 2013 (NFSA), the Department allocates foodgrains to all States/UTs for distribution to the identified ration card holders by them (including Telangana) under the Antyodaya Anna Yojana (AAY) and Priority Household (PHH) categories of the Act only. The NFSA is operational in a uniform manner in all States/UTs, and there is no Below Poverty Line (BPL) category under the Act. No.

.....2/-

(b): During the year 2021-22, the Department had allocated a total of about 12.96 LMT foodgrains under regular NFSA to the State Government of Telangana. Besides, the Department had also allocated a total of about 10.54 LMT additional foodgrains to the State for additional free of cost distribution to the NFSA beneficiaries under the Pradhan Mantri Garib Kalyan Anna Yojana (PM-GKAY) during the year 2021-22.

(c): A month-wise statement showing the quantity of foodgrains (Rice) allocated to the State of Telangana under the regular NFSA and PM-GKAY from March 2020 to January 2022 is at Annexure.

(d) to (f): Under NFSA, the Department allocates foodgrains (Rice) to the Government of Telangana for distribution to the beneficiaries covered under the Act through AAY and PHH category ration cards only. However, the Targeted Public Distribution System (TPDS) Control Order, 2015 under the Act, enables the States/UTs to also allow the sale/distribution of other Essential Commodities and food items from their Fair Price Shops (FPSs) apart from NFSA foodgrains.

Further, under NFSA, there is a set procedure/mechanism to issue foodgrains under the Public Distribution System (PDS). Surprise checks are also conducted at Food Storage Depots/Fair Price Shops, to ensure the quality of foodgrains (wheat and rice), distributed to PDS beneficiaries. Moreover, Government has issued following instructions to State Government/Union Territories (UTs) and Food Corporation of India (FCI) to ensure the supply of good quality foodgrains under PDS:

(i) Only good quality foodgrains free from insect infestation and conforming to Food Safety Standards are to be issued under TPDS and other welfare schemes.

(ii) Ample opportunities are to be provided to the State Government/UT Administration to inspect the stocks prior to lifting from FCI godowns. States/UTs may ensure that officers not below the rank of Inspector are deputed for inspection of the foodgrains before their lifting from FCI godowns.

(iii) Samples of foodgrains are to be collected and sealed from the stocks of foodgrains to be issued under the TPDS jointly by FCI and State Government/UT Administration.

(iv) An officer not below the rank of Inspector is to be deputed from State Government to take the delivery of foodgrains stocks from FCI godowns.

(v) Regular inspection to check the quality of foodgrains is to be carried out by the officers of State Government.

(vi) It is the responsibility of the concerned State Government/UT Administration to ensure that during transportation and storage at different stages in the distribution chain, the foodgrains retain the required quality specifications.

(vii) The State Government, where the decentralized procurement is in operation, should ensure that the quality of foodgrains issued under TPDS and other welfare schemes should meet the desired standards under the Food Safety and Standards Authority of India (FSSAI).

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE UNSTARRED QUESTION NO.1348 FOR ANSWER ON 09.02.2022 IN THE LOK SABHA

Month-wise statement showing the quantity of foodgrains (Rice) allocated to the State of Telangana under regular NFSA and PM-GKAY from March 2020 to January 2022:

Month & Year	Allocation of Foodgrains (Rice) under NFSA (in MTs)	Allocation of Foodgrains (Rice) under PM-GKAY (in MTs)
March 2020	1,08,004	
April 2020	1,08,004	95,810.95
May 2020	1,08,004	95,810.95
June 2020	1,08,004	95,810.95
July 2020	1,08,004	95,810.95
August 2020	1,08,004	95,810.95
September 2020	1,08,004	95,810.95
October 2020	1,08,004	95,810.95
November 2020	1,08,004	95,810.95
December 2020	1,08,004	NA
January 2021	1,08,004	NA
February 2021	1,08,004	NA
March 2021	1,08,004	NA
April 2021	1,08,004	NA
May 2021	1,08,004	95,810.95
June 2021	1,08,004	95,810.95
July 2021	1,08,004	95,810.95
August 2021	1,08,004	95,810.95
September 2021	1,08,004	95,810.95
October 2021	1,08,004	95,810.95
November 2021	1,08,004	95,810.95
December 2021	1,08,004	95,810.95
January 2022	1,08,004	95,810.95

NA: Not Applicable
